

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.253
TP 202/2016(CP 4 of 2016)

Proceedings under Section 397-398 of Co. Act, 1956

IN THE MATTER OF:

Pinakin Navnitlal Khadiyali
V/s
Touchwood Weaves Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren R Dave, Adv.
For the Respondent : Mr. Jash Dalia, Adv. for R-1 & 2

ORDER

Ld. Counsel for the respondent seeks adjournment. He is directed to file written submissions.

List for further consideration on 26.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)